# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 4165

#### TO BE ANSWERED ON- 27/03/2023

#### TRIBAL WELFARE

## 4165. SHRI SUNIL BABURAO MENDHE: SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of proposals received by the Government for various development works related to Tribal Welfare during the last three years from the State Government of Odisha and Maharashtra and the amount involved therein, scheme-wise and the details of action taken by the Government in this regard;
- (b) the reasons for the proposals which are still pending;
- (c) whether any time-limit has been stipulated for disposal of these proposals;
- (d) if so, the details thereof;
- (e) the details of proposals received from Government of Maharashtra for approval that are pending;
- (f) whether any special scheme regarding development of Tribal areas has been formulated or is being formulated by the Government; and
- (g) if so, the State/UT-wise details in this regard, including Maharashtra?

### **ANSWER**

# MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (e): Ministry of Tribal Affairs is funding various development works related to tribal welfare under the schemes namely, Grants under proviso to Article 275 (1) of the Constitution of India, Development of PVTGs and Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) {revamped as Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY) from FY 2021-22}. Under the scheme of Grants under proviso to Article 275 (1) of the Constitution of India, 49 proposals amounting to Rs.46428.00 lakhs in respect of Odisha and 66 proposals amounting to Rs.33564.42 lakhs in respect of Maharashtra have been approved during last three years. Under the scheme Development of PVTGs, 20 proposals amounting to Rs.3601.00 lakhs in respect of Odisha and 24 proposals amounting to Rs.5302.82 lakhs in respect of Maharashtra have been approved during last three years. Under the scheme Special Central Assistance to Tribal Sub-Scheme (SCA to TSS), 32 proposals amounting to Rs. 22389.00 lakhs in respect of Odisha and 34 proposals amounting to Rs.12295.73 lakhs in respect of Maharashtra have been approved during 2019-20 and 2020-21. Under scheme of TRI, 86 projects related to research amounting to Rs. 2.67 cr have been approved in last 3 yrs (2020-21 to 2022-23) and 5 projects to Maharashtra for 2.49 cr

Receipt of proposals/Projects from States including Odisha and Maharashtra is a continuous process. The consideration of such proposals for approval followed by release of funds to the

States during the financial year are subject to submission of utilization certificate (UC) & physical progress report (PPR) by the States as per provisions of General Financial Rules (GFRs) and other relevant financial instructions and budget availability under the scheme.

(f) and (g): Ministry of Tribal Affairs has revamped the earlier Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', for implementation during 2021-22 to 2025-26, which aims at integrated development of villages with significant tribal population covering about population of 4.22 crore (About 40% of the total Tribal Population). It is envisaged to cover 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs. The scheme envisions to mitigate gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Inter village /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management. A sum of ₹20.38 lakh per village as 'Gap-filling' has been provisioned for approved activities including administrative expenses under PMAAGY. Besides States / UTs are encouraged for convergence of resources as Central / State Scheduled Tribe Component (STC) funds and other financial resources available with them for saturation of gaps in the villages identified under PMAAGY. The State/UT-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released to States / UTs are at Annexure.

Besides, Government in Budget 2023-24 has made announcement of Pradhan Mantri PVTG Development Mission. The mission is aimed to improve socio-economic conditions of the particularly vulnerable tribal groups (PVTGs) by saturating PVTG families and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, and sustainable livelihood opportunities.

Annex referred to in reply to part (f) and (g) of the Lok Sabha Unstarred Question No. 4165 for answer on 27.03.2023

State/UT-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released

(Rs. in lakh)

	(Rs. in lakh)					
I	Name of State	No. of	2021-22		2022-23	
No.		Villages			¥ 7011	
		Total No. of	Villages	Total	Villages	Funds
		Villages	Approved	Released	Approved	Released
1	Andhra Pradesh	517	109	0.00	94	0.00
2	Arunachal Pradesh	141	72	733.68	26	0.00
3	Assam	1700	858	8743.02	309	10317.37
4	Bihar	184	76	774.44	34	0.00
5	Chhattisgarh	4029	1530	15595.8	733	23021.82
6	DNDD	55	12	0.00	10	173.23
7	Goa	21	4	0.00	4	0.00
8	Gujarat	3764	1562	15916.78	684	19401.76
9	Himachal Pradesh	90	37	377.03	16	0.00
10	J & K	302	64	0.00	55	932.39
11	Ladakh	132	28	0.00	24	407.60
12	Jharkhand	3891	819	6531.79	707	6915.28
13	Karnataka	507	210	2139.9	92	937.48
14	Kerala	6	1	0.00	1	0.00
15	Madhya Pradesh	7307	1538	12268.76	1329	27694.54
16	Maharashtra	3605	759	0.00	655	13485.495
17	Manipur	254	53	427.98	46	295.47
18	Meghalaya	836	176	0.00	152	3342.30
19	Mizoram	344	72	580.83	63	641.97
20	Nagaland	530	112	886.53	96	681.60
21	Odisha	1653	348	2771.68	301	1001.24
22	Rajasthan	4302	906	7224.71	782	15269.66
	Sikkim	62	13	0.00	11	0.00
24	Tamil Nadu	167	35	285.32	30	76.12
25	Telangana	533	222	2262.18	97	593.06
26	Tripura	375	79	631.78	68	904.48
27	Uttarakhand	64	13	0.00	12	0.00
28	Uttar Pradesh	183	39	0.00	33	0.00
29	West Bengal	874	184	0.00	159	3495.20
	Total	36428	9931	78152.21	6623	129588.065

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